

**Incidents of communal violence**

1983. SHRI K. T. S. TULSI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of incidents of communal violence reported from across the country from January 2015 to July 2015; and

(b) the number of deaths and those injured in communal clashes in the country during the aforesaid period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) As per available information, 438 communal incidents were reported in the country during January to July, 2015 in which 66 persons were killed and 1427 persons were injured.

**Atrocities on dalits and adivasis in Andhra Pradesh and Telangana**

1984. SHRI DEVENDER GOUD T.: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that as per the National Crime Records Bureau, (NCRB) Andhra Pradesh and Telangana account for 12.6 per cent of crimes against Dalits in 2014;

(b) if so, the details thereof and the reasons therefor; and

(c) how Ministry is planning to work with these two States to bring down the atrocities on Dalits and Adivasis?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per information received from National Crime Records Bureau (NCRB), data collected from State of Andhra Pradesh & Telangana for 'Crime in India 2014', Telangana (1,694 cases) and Andhra Pradesh (4,114 cases) together accounted for 12.3% of total cases reported under crime against SCs (Dalits) in the country (5,808 cases out of 47,064 cases) during 2014. Furthermore, a total of 627 and 569 cases were reported in Andhra Pradesh and Telangana respectively, both States together accounted for 10.5% of total cases reported under crime against STs (Adivasis) in the country (1,156 cases out of 11,451 cases) during 2014.

(c) As per the seventh schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention,